

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942, Fax-23753923

Petition No.359/TT/2014

Date: 16.11.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: -Truing up of transmission tariff for the tariff block 2009-14 and transmission tariff for the tariff block 2014-19 for combined elements of (a) 220 kV D/C RAPP-B-Chittorgarh Transmission Line (b) 220 kV S/C RAPP-B-Udaipur Transmission Line along with associated bays at Udaipur end and LILO of 220 kV D/C RAPP-KOTA Line at RAPP-B including PLCC system (c) 220 kV S/C RAPP-B-Anta Transmission Line with associated bays at Anta end for Transmission System associated with RAPP-B Project in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the consolidated region wise balance sheet and P&L account for FY 2014-15 as stated in the check list for 2014-19 under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.11.2015:-

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-  
(V.Sreenivas)  
Deputy Chief (Legal)